

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.08/9//HDB/2018
NAME OF THE COMPANY	Lanco Solar Private Limited
NAME OF THE PETITIONER(S)	Suresh Baxi
NAME OF THE RESPONDENT(S)	Lanco Solar Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR R	ADVOCATE	9492154302	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Harish Kumar R, learned counsel for the Petitioner and he requested one week time to get necessary instructions. Post the case on 09.01.2018.



Member (Technical)



Member (Judicial)